scholarships for Indian nationals for postgraduate study and research in Japan, to promote cordial cultural relations between India and Japan. Our policy is to utilise such offers which are made by friendly foreign countries. The result of this has been that one or two scholars have been going to Japan and that is how this misconception has arisen of what appeared in the newspapers.

श्री कछवाय : जो विद्यार्थी जापान भेजे जायेंगे तो क्या उन के लिये कोई विशेष शर्ते रक्खी गई हैं ?

ग्रम्पक्ष महोदय : उन्हों ने तो यह नहीं कहा।

## Oil and Natural Gas Commission

Shri Bishwanath Roy:
Shri Rameshwar Tantia;
Shrimati Renuka Barkataki:
\*219.
Shri Bhagwat Jha Azad;
Shri Surendra Pal Singh:
Shri D. D. Puri:

Will the Minister of Petroleum and Chemicals be pleased to state:

- (a) whether it is a fact that Oil and Natural Gas Commission is planning to shift its headquarters from Dehra Dun to Faridabad (near Delhi); and
- (b) if so, the reasons therefor?
   The Minister of Petroleum and Chemicals (Shri Humayun Kabir):
   (a) No. Sir.
  - (b) Does not arise.

Shri Bishwanath Roy: In view of the fact that the activities of the Commission have been going on in different distant parts of the country, may I know whether there is any proposal before Government for selecting any other central place for the office of the Commission?

Shri Humayun Kabir: No, Sir; as I have said, the Commission has cettled there and it is going to stay there.

## Statute of Swami Vivekananda

Shri P R. Chakraverti:
Shri C. K. Bhattacharyya:
Shri Sidheshwar Prasad:
\*220. Shri D. D. Puri:
Shri Vishwa Nath Pandey:
Shri Balgovind Verma:

Will the Minister of Education be pleased to state:

- (a) whether his attention has been drawn to the proposal to erect a statue of Swami Vivekananda on the Vivekananda rock in Madras by the Vivekananda Centenary Celebration Committee; and
- (b) if so, the reactions of Government thereto?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

- (b) It is for the Government of Madras to decide whether the election of the statue of Swami Vivekananda at the Vivekananda rock should be permitted.
- Shri P. R. Chakraverti: Is it not a fact that the Devaswam Board directly administered by the Government of Madras gave permission to set up the statue and also a footbridge?
- Shri M. C. Chagla: As I said, it is entirely a matter for the State of Madras, and I do not think we should interfere with their discretion or with any decision they may arrive at.
- Shri P. R. Chakraverti: Is it not a fact that a board was set up there and it was then removed by some fishermen on certain objectionable grounds? May I know what steps Government took to see that this was set right?
- Shri M. C. Chagla: Government of Madras?
- Shri P. R. Chakraverti: Yes, under the advice and direction of this Ministry.